

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4670

ANSWERED ON:22.04.2015

RAIN WATER HARVESTING

Kumar Shri Shanta;Reddy Shri Midhun;Suman Shri Balka

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government proposes to make mandatory the establishment of rain water harvesting unit a pre-requisite to get a building plan approved; and

(b) if so, the details thereof and the views of each State in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

(a) & (b) : Yes, Madam.

Provision of rainwater harvesting has been incorporated in the Building Bye Laws of various states making it mandatory prerequisite to while obtaining building plan approval.

The state-wise details and views of states are given in the Annexure.